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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 932/(MAH)/2017
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.09.2017

NAME OF THE PARTIES: IDBI Trusteeship Services Ltd
V/s
Nirmal Lifestyle Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	DEEPAN DIXIT i/b MDS PARTNER	Advocate for Respondent/ Corporate Debtor	
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2.	Akshi Gandhi i/b MKA.	Adv. for the Petitioner	
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ORDER

TCP No. 932/I&BP/NCLT/MB/MAH/2017

According to Corporate Debtor, this matter has already been disposed of.
Hence, wrongly on Board.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)